

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 75 of 2013**

**Dated : 26<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**The Superintending Engineer,  
Dindigul Electricity Circle,  
Tamil Nadu Generating & Distribution Co. Ltd. ...Appellant(s)  
Versus  
M/s. Sreenivasa Balaji Papers Pvt. Ltd. &Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. S. Vallinayagam**

**Counsel for the Respondent(s): Mr. N.L. Rajah**

**ORDER**

Written submissions have been filed by the Learned Counsel for all the parties.

The Learned Counsel for the Appellant wants to make further submissions with regard to the contents of the written submissions filed by the Respondent. Accordingly, he is permitted to make his further submissions.

So, Post the matter for making further submissions and reporting compliance on **27.08.2013 at Chennai Circuit Bench.**

**(RakeshNath)  
Technical Member  
mk**

**(Justice M. KarpagaVinayagam)  
Chairperson**